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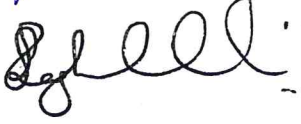
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 217/16	TP 202/17	For filing Accounting treatment certificate	391/ 394	Aptean India Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prema Hatti	ROC	
2)	Raghuram Adambi for C.K. Nandakumar	Petitioners	

Counsel for petitioner is present. He has not filed accounting treatment certificate as directed by the Tribunal. Smt. Prema Hatti appearing for ROC is present. Assistant from OL office is present.

List it on 16.10.2017.


MEMBER (J)